## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3620 ANSWERED ON:11.12.2009 NON-DEPOSITING OF SERVICE TAX Dhotre Shri Sanjay Shamrao;Ganeshamurthi Shri A.

## Will the Minister of FINANCE be pleased to state:

- (a) whether cases of non-depositing of service tax being deducted at source by service providers has been found during the recent time;
- (b) if so, the details thereof, company-wise for each of the last three years;
- (c) the major source of detection of these cases;
- (d) the number of such cases detected during the last one year
- (e) the action taken by the government thereon;
- (f) whether any investigation has been done by the government in this regard;and
- (g) if so, the outcome thereof?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (g): The information is being collected and will be laid on the Table of the House.